

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6434 of 2021**

Rajesh Kumar Rajak @ Rajesh Kumar Petitioner
Versus
The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Diwakar Jha, Advocate
For the State : Mr. Ravi Prakash, Spl.P.P

Order No.02 Dated- 08.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner submits that as the petitioner has been arrested, hence, he seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)